

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. Real Value Promoters Pvt Ltd

PETITION NUMBER : CP(IB)/577/CHE/2020

APPLICATION NUMBER : a) IA(IBC)/2063(CHE)/2023  
b) IA(IBC)/2056(CHE)/2023

**ORDER**

**11)(a)IA(IBC)/2063(CHE)/2023 IN CP(IB)/577/CHE/2020**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service.

Post this application for hearing on **21.12.2023**.

**11)(b)IA(IBC)/2056(CHE)/2023 IN CP(IB)/577/CHE/2020**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

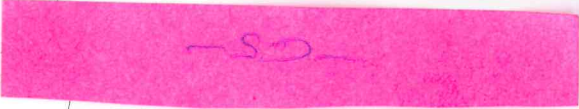
This application has been filed to take on record the 3<sup>rd</sup> revised list of creditors of the Corporate Debtor i.e., M/s. Real Value Promoters Pvt Ltd along with the report certifying re-constitution of Committee of Creditors.

The same is taken on record subject to all just exceptions.

Accordingly, **IA is disposed off.**

  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Phk

  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)